

भारतीय पोतपरिवहन पर भाड़ा-दरों की वृद्धि का सामान्यतः लाभकारी प्रभाव होगा क्योंकि उन भारतीय जहाजी कंपनियों की प्राय भी बढ़ेगी जो सम्मेलन के सदस्य हैं।

(ग) अखिल भारतीय पोतवशिक परिषद, अन्य पोतवशिक-संस्थाओं, और भारत सरकार द्वारा डाले गये दबाव के फलस्वरूप सम्मेलन को जुलाई 1970 में वृद्धि की मात्रा 15 प्रतिशत से घटकर 12.5 प्रतिशत, जो प्रारम्भः प्रस्तावित थी, करने और निर्यात के कुछ विशिष्ट संबंधी माल के साथ विशिष्ट व्यवहार करने के लिए मनाया गया।

“इण्डिया रेफ्रेंस एनुअल” में प्रकाशित भारत संघ के क्षेत्र

1942. श्री श्रींकार लाल बेरवा :
श्री हुकम चंद कछवाय :
श्री भारत सिंह चौहान :
श्री बंशनारायण सिंह :

क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 1953, 1957, 1958 1962 तथा 1965 में ‘इण्डिया रेफ्रेंस एनुअल’ में प्रकाशित भारत संघ के क्षेत्र की ओर दिलाया गया है ;

(ख) क्या यह सच है कि उक्त प्रकाशन में भारत संघ का क्षेत्र 1953, 1957, 1958, 1962 तथा 1965 में क्रमशः 12,69,640 वर्ग मील (32,99,795 किलोमीटर), 32,92,673 किलो मीटर, 32,74,212 किलोमीटर, 12,69,597 वर्ग मील (32,78,892 किलो मीटर), 32,68,081 किलो मीटर दिखाया गया है ;

(ग) यदि हां, तो ‘इण्डिया रेफ्रेंस एनुअल’ के अनुसार 1953 से लेकर 1965 तक की अवधि में भारत संघ के क्षेत्र में किस सीमा तक कमी हुई है : और

(घ) गलत प्रकाशन निकालने के क्या कारण हैं और सरकार द्वारा उनको ठीक करने के लिये क्या कार्यवाही की गई है ?

शिक्षा तथा युवक सेवा मंत्रालय में राज्य मंत्री (श्री भवत दर्शन) : (क) जी हां।

(ख) ‘इण्डिया रेफ्रेंस एनुअल’ 1953, 1957, 1958 तथा 1962 में भारत का क्षेत्रफल वर्ग मील में दिया गया है। और ‘इण्डिया रेफ्रेंस एनुअल’ 1965 में यह वर्ग किलो मीटरों में है। प्रांकड़े निम्नलिखित हैं :—

1953	— — —	12,69,640	वर्ग मील
1957	— — —	12,66,900	वर्ग मील
1958	— — —	12,50,797	“ ”
			(अस्थायी)
1962	— — —	12,61,411	“ ”
			(अस्थायी)
1965	— — —	32,68,081	वर्ग किलोमीटर
			(अस्थायी)

(ग) तथा (घ). सन 1953 से 1965 तक की अवधि में विभिन्न प्रकाशनों में भारत के क्षेत्रफल में विभिन्नता के कारणों का पूरा विवरण भूतपूर्व शिक्षा मंत्री श्री एम० सी० छागला ने 5-8-1966 को सदन को दिया था।

Instructions to Delhi Police to Curb Communal Activities

1943. SHRI MUHAMMAD SHERIFF : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Government had given instructions in June, 1970 to the Delhi Police to take sternest measures against the people inciting communal trouble in the capital ; and

(b) if so, the details thereof and the special steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) and (b). No

specific instructions were issued to the Delhi Administration in June, 1970 regarding measures to deal with communal elements. The Central Government remain in constant touch with them regarding the communal situation in Delhi. The authorities concerned are fully vigilant. On June 25, 1970 the District Magistrate of Delhi issued an order under section 144, Cr. P. C. prohibiting the holding of physical drills etc. by members of any religious group or community.

Judicial Enquiry against Shiv Sena demanded by Peasants and Workers Party in Maharashtra

1944. SHRI MUHAMMAD SHERIFF: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any judicial inquiry was held into the Shiv Sena's activities as demanded by the Peasants and Workers Party in Maharashtra; and

(b) if so, the details thereof and, if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KAM NIWAS MIRDHA) : (a) No, Sir.

(b) The State Government do not consider it necessary to hold any such inquiry. Strict vigilance is being maintained regarding the activities of the Shiv Sena and prompt and deterrent action is taken whenever any acts of lawlessness or violence come to notice.

Merger of Areas of Himachal Pradesh in Punjab and Haryana

1945. SHRI MUHAMMAD SHERIFF: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have considered the merger of areas of Himachal Pradesh in Punjab and Haryana for economic, political and territorial reasons; and

(b) if so, the details thereof and, if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) No, Sir.

(b) Even since Himachal Pradesh was constituted, it had been kept as a separate entity and, in fact, certain areas of Punjab were merged in it at the time of reorganisation of that State. Thereafter there was no justification to reverse the decision and merge the areas of the Union territory in the adjoining States.

A. R. C. Recommendations on Reshuffle of Secretaries

1946 SHRI G. Y. KRISHNAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government have accepted the recommendations of the Administrative Reforms Commission regarding the reshuffle of the various Secretaries; and

(b) if so, the names and the Ministries in which the Secretaries have devoted more than 10 years ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) . (a) There is no such recommendation.

(b) Does not arise.

Attack on C. P. I. (M) Office in Jalpaiguri, West Bengal

1947. SHRI VISWANATHA MENON : SHRI JYOTIRMAY BASU : SHRI UMANATH : SHRI GANESH GHOSH : SHRI MOHAMMAD ISMAIL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the District Committee Office of the C. P. I. (M) in Jalpaiguri, West Bengal was totally destroyed by some miscreants on the 16th June, 1970 ;

(b) if so, the total number of persons who had been arrested in this connection ;

(c) whether any action has been taken against the attackers ;

(d) if so, the details thereof ; and

(e) if not, the reasons therefor ?